

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 1480/2016 - C.1

Dt. 29-06-2016

NOTIFICATION NO. 06/2016. C –1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings: -**

I

Sri S. Anoop Kumar, Paper Promotee from the Unit of the District Judge, Warangal, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of Atrocities against Women, Khammam (Newly Established Court).

Sri K. Vidya Sagar Rao, Paper Promotee from the Unit of the District Judge, Warangal, is transferred and posted as Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Karimnagar vice Sri Mohd. Liyaqath Ali transferred.

Sri Mohd. Liyaqath Ali, Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Karimnagar, is transferred and posted as Chief Administrative Officer, Principal District Court, Karimnagar. (Post kept vacant).

Sri B. Prasad, Paper Promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court (Mahila Court), Adilabad (Post kept vacant).

- i) S/Sri S. Anoop Kumar, K. Vidya Sagar Rao, Sri Mohd. Liyaqath Ali and B. Prasad shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Warangal, Karimnagar and the Metropolitan Sessions Judge, Hyderabad, State of Telangana, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

II

Sri G. Prabhaker Reddy, Chief Administrative Officer, XIV Addl. District & Sessions Court Ranga Reddy District at L.B. Nagar, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Hyderabad vice Smt. P.V.S. Lakshmi transferred.

Smt. P.V.S.Lakshmi, Chief Administrative Officer, Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Hyderabad, is transferred and posted as Chief Administrative Officer, XIV Addl. District & Sessions Court Ranga Reddy District at L.B. Nagar, Hyderabad vice Sri G. Prabhaker Reddy transferred.

Smt. B. Usha Rani, Chief Administrative Officer, VIII Additional District & Sessions Court, Medak, is transferred and posted as Chief Administrative Officer, Principal District Court, Warangal vice Sri M.M. Ziauddin transferred.

Sri M.M. Ziauddin, Chief Administrative Officer, Principal District Court, Warangal, is transferred and posted as Chief Administrative Officer, VIII Additional District & Sessions Court, Medak vice Smt. B. Usha Rani transferred.

- i) S/Sri G. Prabhaker Reddy, Smt. P.V.S. Lakshmi, Smt. B. Usha Rani, M.M. Ziauddin, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Ranga Reddy District, Medak, Warangal and the Metropolitan Sessions Judge, Hyderabad, State of Telangana, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

III

Smt. A. Ratna Kumari, Chief Administrative Officer, Special Sessions Court for Fast Tracking Cases relating to Atrocities against Women, Mahabubnagar, is transferred and posted as Chief Administrative Officer, I Additional Special Judge's Court for CBI Cases, Hyderabad (Post kept vacant).

Sri D. Jagadeeswara Rao, Chief Administrative Officer, IX Additional District & Sessions Court, Wanaparthi, Mahabubnagar District, is transferred and posted as Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Nalgonda (vacancy arises w.e.f. 01-07-2016).

Smt. Shyamala Manemma, Chief Administrative Officer, IX Additional District & Sessions Court, Kamareddy, Nizamabad District, is transferred and posted as Chief Administrative Officer, XIII Additional District & Sessions Court, Ranga Reddy District at L.B. Nagar, Hyderabad (vacancy arises w.e.f. 01-07-2016).

Sri Syed Sulthan Salahuddin, Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Khammam, is transferred and posted as Chief Administrative Officer, Additional District & Sessions Court, Vikarabad, Ranga Reddy District (Post kept vacant).

- i) Smt. A. Ratna Kumari, Sri Syed Sulthan Salahuddin, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Mahabubnagar and Khammam are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) Sri D. Jagadeeswara Rao and Smt. Shyamala Manemma shall hand over charge of their posts to the Senior Superintendent/immediate junior of their Courts on the After Noon of 30-06-2016 and take charge of their new posts in their new stations on or after 01-07-2016.
- iv) The District Judges, Mahabubnagar and Nizamabad are hereby directed to relieve Sri D. Jagadeeswara Rao and Smt. Shyamala Manemma respectively on the After Noon of 30-06-2016 to enable them to join in their new posts on or after 01-07-2016 and report compliance.

IV

Sri N.V. Subbarayudu, Chief Administrative Officer, Family Court, Nellore, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Court, Tirupati, Chittoor District vice Sri Shaik Mohammed Rafi transferred. (w.e.f. 01-07-2016).

Sri Shaik Mohammed Rafi, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Court, Tirupati, Chittoor District, is transferred and posted as Chief Administrative Officer, Principal District Court, Chittoor (vacancy arises w.e.f. 01-07-2016).

Sri N. Saibabu, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Rajahmundry, East Godavari District, is transferred and posted as Chief Administrative Officer, XVI Additional District & Sessions Court, Nandigama, Krishna District vice Sri P. Brahmaji transferred.

Sri P. Brahmaji, Chief Administrative Officer, XVI Additional District & Sessions Court, Nandigama, Krishna District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Rajahmundry, East Godavari District vice Sri N. Saibabu transferred.

Sri P. Satyanarayana Murthy, Chief Administrative Officer, VI Additional District & Sessions Court, Sompeta, Srikakulam District, is transferred and posted as Chief Administrative Officer, I Additional Special Judge's Court for CBI Cases, Visakhapatnam. (Vacancy arises w.e.f. 01-07-2016).

- i) Sri N.V.Subbarayudu, Sri Shaik Mohammed Rafi and Sri P. Satyanarayana Murthy, shall hand over charge of their posts to the Senior Superintendent/immediate junior of their Courts on the After Noon of 30-06-2016 and take charge of their new posts in their new stations on or after 01-07-2016.
- ii) The District Judges, Nellore, Chittoor and Srikakulam are hereby directed to relieve Sri N. V. Subbarayudu, Sri Shaik Mohammed Rafi and Sri P. Satyanarayana Murthy respectively on the After Noon of 30-06-2016 to enable them to join in their new posts on or after 01-07-2016 and report compliance.
- iii) Sri N. Saibabu and Sri P. Brahmaji, shall hand over charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- iv) The District Judges, East Godavari at Rajahmundry and Krishna at Machilipatnam, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: Smt. B.Usha Rani, Smt. A. Ratna Kumari, Sri D. Jagadeeswara Rao, Smt. Shyamala Manemma, Sri Syed Sulthan Salahuddin, Sri N.V. Subbarayudu, Sri P.Brahmaji and Sri P. Satyanarayana Murthy, Chief Administrative Officers, are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.

**Sd/- D. NAGARJUN,
REGISTRAR (ADMN.).**

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The District Judges, Warangal, Khammam, Karimnagar, Adilabad, Medak at Sangareddy, Mahabubnagar, Nalgonda, Nizamabad and Ranga Reddy District at L.B.Nagar, Hyderabad (State of Telangana).
3. The District Judges, Nellore, Chittoor, East Godavari at Rajahmundry, Krishna at Machilipatnam, Srikakulam and Visakhapatnam (State of Andhra Pradesh).
4. The Metropolitan Sessions Judge, Hyderabad. (State of Telangana)
5. The Special Sessions Judge for trial of Atrocities against Women, Khammam, Mahabubnagar and Hyderabad.
6. The Special Sessions Judge (Mahila Court), Adilabad.
7. The Judge, Family Court-cum-VI Additional District & Sessions Judge, Karimnagar.
8. The Judge, Family Court-cum-VI Additional District & Sessions Judge, Nalgonda.
9. The Judge, Family Court-cum-VI Additional District & Sessions Judge, Khammam.
10. XIV Additional District & Sessions Judge, Ranga Reddy District at L. B.Nagar, Hyderabad.
11. VIII Additional District & Sessions Judge, Medak.
12. I Additional Special Judge for CBI Cases, Hyderabad.
13. IX Additional District & Sessions Judge, Wanaparthy, Mahabubnagar District.
14. IX Additional District & Sessions Judge, Kamareddy, Nizamabad District.
15. XIII Additional District & Sessions Judge, Ranga Reddy District.
16. The Additional District & Sessions Judge, Vikarabad, Ranga Reddy District.
17. The Judge, Family Court, Nellore.
18. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District & Sessions Judge, Tirupati, Chittoor District.
19. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Rajahmundry, East Godavari District.
20. XVI Additional District & Sessions Judge, Nandigama, Krishna District.
21. VI Additional District & Sessions Judge, Sompeta, Srikakulam District.
22. I Additional Special Judge for CBI Cases, Visakhapatnam.
23. The Pay and Accounts Officer, Hyderabad. (State of Telangana).
24. The District Treasury Officers, Warangal, Khammam, Karimnagar, Adilabad, Medak, Mahabubnagar, Nalgonda, Nizamabad and Ranga Reddy District (State of Telangana).
25. The District Treasury Officers, Nellore, Chittoor, East Godavari at Kakinada, Krishna at Machilipatnam, Srikakulam and Visakhapatnam (State of A.P.).
26. The Sub Treasury Officers, Wanaparthy, Mahabubnagar District, Kamareddy, Nizamabad District and Vikarabad, Ranga Reddy District. (State of Telangana).
27. The Sub Treasury Officers, Tirupati, Chittoor District, Nandigama, Krishna District, Sompeta, Srikakulam District (State of A.P.).
28. The Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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